



Counsel for the Respondent (s) : Mr. P.S. Raman, Sr. Advocate  
Mr. H.S. Mohamed Rafi

**ORDER**

Heard learned counsel for Appellant. It would be desirable if the Commission is also represented by a counsel to assist the Tribunal.

Post the matter for hearing on **23.03.2011** at 11.30 a.m.

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

PK/RKT